

**GOVERNMENT OF INDIA  
DISINVESTMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2316  
ANSWERED ON:17.12.2003  
FUNDS REALIZED THROUGH DISINVESTMENT PROCEEDS  
VARKALA RADHAKRISHNAN

**Will the Minister of DISINVESTMENT be pleased to state:**

- (a) whether during the period April 1, 1991 to March 31, 2003, an amount of Rs.29,487 crores had been realized from disinvestment proceeds;
- (b) if so, the total number of units disinvested during the said period;
- (c) whether the Government has spent disinvestment proceeds funds for generating and financing fresh employment, restructuring public sector enterprises; and
- (d) if so, the total amount of funds utilised in these areas during the last ten years?

**Answer**

MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF DISINVESTMENT (SHF SHOURIE)

- (a) Yes, Sir. A sum of Rs. 29,488 crore had been realized from disinvestment during the period 1991- 92 to 2002-03.
- (b) During the period 1991-92 to 1999-2000, Government had disinvested a minority stake in 39 Public Sector Undertakings (PSUs) through market sale of shares, out of which 4 PSUs were subsequently disinvested through a process of Strategic Sale alongwith transfer of management control to a Strategic Partner. In addition to these 4 PSUs, during the period 1999-2000 till 2002-03, 7 PSUs, 19 hotel properties of India Tourism Development Corporation (ITDC) and 3 hotel properties of Hotel Corporation of India (HCI) were subsequently disinvested through the process of Strategic Sale.
- (c) & (d) The amount realised from disinvestment in PSUs is deposited in the Consolidated Fund of India, which is used to finance social and economic development programs, restructuring public sector enterprises and infrastructure development etc The annual provisions in the Budget for generating investment and employment, restructuring public sector enterprises and retiring public debt have far exceeded the proceeds from disinvestment.